IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 318
(IB)-880(ND)2020

IN THE MATTER OF:

Ganesh Vincom Private Limited ... **Applicant/Petitioner**

Versus

M/s. Vipul Limited ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 18.11.2020

CORAM:
SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 23.12.2020.

(T.S SINGH)
COURT OFFICER

(Sapna)